NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 277/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Ashok Prefab Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

None

ORDER

Renotify this case on 18th February, 2018.

(R. Varadharajan)

Member (J)

-s-d-/

(Ina Malhotra)

Member (J)